

श्री बेनी प्रसाद वर्मा: 300 मिलियन टन बनाने जा रहे हैं। ...*(व्यवधान)*... दुनिया में दूसरे नम्बर पर माने जा रहे हैं। ...*(व्यवधान)*... एक करोड़, 75 लाख रुपए बहुत कम हैं। ...*(व्यवधान)*... हम दलित तथा अल्पसंख्यकों की संख्या और बढ़ाएंगे। ...*(व्यवधान)*... एक हजार कम थे ...*(व्यवधान)*... अगली बार दो हजार करेंगे। ...*(व्यवधान)*...

PAPERS LAID ON THE TABLE

MR. DEPUTY CHAIRMAN: Now, papers to be laid on the Table ...*(Interruptions)*... Shri M. Veerappa Moily ...*(Interruptions)*... Papers to be laid on the Table ...*(Interruptions)*... Yes, continue this ...*(Interruptions)*... Yes, you continue; if this is democracy, you continue ...*(Interruptions)*... Papers to be laid on the Table ...*(Interruptions)*... Shri M. Veerappa Moily ...*(Interruptions)*... Not there. Dr. Girija Vyas. ...*(Interruptions)*...

Report and Accounts (2012-13) of CGEWHO, New Delhi, LBDB, Kavaratti and related papers

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (DR. GIRIJA VYAS): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- i (a) Twenty-third Annual Report and Accounts of the Central Government Employees Welfare Housing Organization (CGEWHO), New Delhi, for the year 2012-13, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Organization. [Placed in Library. See No. L.T. 10706/15/14]
- ii (a) Annual Report and Accounts of the Lakshadweep Building Development Board (LBDB), Kavaratti, for the year 2012-13, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Board.
- (c) Review by Government on the Annual Accounts of the above Board.
- (d) Statement giving reasons for the delay in laying the papers

mentioned at (ii) (a) above. [Placed in Library. See No. L.T. 10707/15/14]

...(Interruptions)...

I Notification of Ministry of Shipping

II Annual Administration Report and Accounts (2012-13) of Calcutta Dock Labour Board, Kolkata and related papers

III Annual accounts (2012-13) of various ports and related papers

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJEEV SHUKLA): Sir, on behalf of my colleague Shri G.K. Vasani, I lay on the Table:—

- I. A copy each (in English and Hindi) of the Ministry of Shipping Notification No. G.S.R. 376(E), dated the 18th June, 2013, publishing the Chennai Port Trust Employees' (Classification, Control and (Appeal) (Amendment) Regulations, 2013, under sub-section (4) of Section 124 of the Major Port Trusts Act, 1963. [Placed in Library. See No. L.T. 10879/15/14]
- II. A copy each (in English and Hindi) of the following papers, under Section 5(E) of the Dock Workers' (Regulation of Employment) Act, 1948:—
 - (a) Annual Administration Report and Accounts of the Calcutta Dock Labour Board (CDLB), Kolkata, for the year 2012-13, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Board. [Placed in Library. See No. L.T. 10605/15/14]
- III. (1) A copy each (in English and Hindi) of the following papers, under sub-section (2) of Section 103 of the Major Port Trusts Act, 1963:—
 - (i) (a) Annual Accounts of the Paradip Port Trust, Paradip, Odisha, for the year 2012-13, and the Audit Report thereon.
 - (b) Review by Government on the Annual Accounts and Audit Report of the above Port Trust. [Placed in Library. See No. L.T. 10604/15/14]